

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-21/2008(Pt.)/10559 /A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Arunachal Pradesh.

Dated Guwahati, <sup>11</sup>25 October, 2024.

Sub:- **Preparatory leave.**

Ref:- Your letter No.HC(IB)-VIG/01/2024/595-98 Dated 23.10.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District, Arunachal Pradesh has been granted **preparatory leave of five days w.e.f. 28.10.2024 to 01.11.2024.**

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-21/2008(Pt.)/10560 - 10561 /A, dated , 25-10-2024**

Copy to:

1. Shri Ito Basar, District & Sessions Judge, Khonsa, Tirap District.
2. The Project Manager, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

